

(c) The year-wise administrative expenditure for collection of road tax are as under:

Year	Expenditure	
1987-88	Rs.	76,92,000
1988-89	Rs.	1,00,52,000
1989-90	Rs.	1,53,91,590

### Decentralisation of PDIL

8177. SHRI A.K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of staff and engineers in the Project and Development India Limited working at Sindri have been transferred;

(b) if so, the details thereof including the places where they have been posted and the reasons therefor; and

(c) the benefit derived from creating different establishments compared to the one working from Sindri itself?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). No employee of PDIL has been transferred from Sindri on permanent basis during the last 3 years. Employees have, however, been transferred from Sindri to Delhi and Baroda offices on temporary basis for a period of 6 to 8 months. The main reason for making temporary transfer is to meet the requirement of completing large gas based projects. Some of the employees have also to be posted at construction sites of the Projects.

The advantages of having offices at Delhi and Baroda is that these offices are

near to sites and these help in faster execution of the projects. In addition, they are more accessible to clients, foreign collaborators and vendors.

[Translation]

### Soil Conservation Scheme

8178. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to formulate a comprehensive scheme for soil conservation in the hill areas of Uttar Pradesh;

(b) if so, whether any survey has been conducted in this regard and if not, whether it is likely to be conducted; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No, Sir. However, a comprehensive Soil & Water Conservation Programme in two Watersheds under the World Bank Aided Himalayan Watershed Management Project is in operation in Uttar Pradesh.

(b) Does not arise.

(c) The subject of soil and water conservation falls under the purview of state Government of Uttar Pradesh. Therefore, it is the responsibility of the State Government of Uttar Pradesh to take up suitable initiatives for comprehensive scheme including necessary surveys in this regard.

[English]

### **Preventive Detentions in the Country**

8179. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of Central and State Preventive detention legislations now operative in the country;

(b) whether there is any proposal to repeal such legislations;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Information is being collected from the State Governments/UT Administrations and will be laid on the Table of the House.

### **Publicity of Census Work in Orissa**

8180. SHRI MANGARAJ MALLIK:  
SHRI ANADI CHARAN DAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Orissa is one of the first State where Census work has started:

(b) if so, the number of persons de-

ployed for that purpose in Orissa and the steps to ensure that Census officials actually visit homes to collect the required data; and

(c) the steps taken to educate people about the need to supply the required information, the time schedule of census staff visiting villages, through the different media and by other methods in unserved areas, in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Orissa is one of the State where the House listing Operations of 1991 Census had commenced in April, 1990.

(b) the tentative number of part time enumerators and supervisors deployed for the purpose of house listing operations in Orissa is about 51,000. In addition, the staff of the State Government and the Directorate of Census Operations are utilised for organisations and supervision of the field work. for the purpose of ensuring that census enumerator actually visits homes to collect the required data, intensive supervision of field work at different levels has been organised. This includes immediate supervision of the enumerator's work by the supervisor concerned and also field check by Charge Officers, District Census Officers and Officers of the Directorate of Census Operations.

(c) Publicity for houselisting operations was undertaken as an important step to educate people about the need to the supply the required information and to announce the time schedule of visit of census staff for houselisting operations. The Public Relations network of the state Government was also requested to convey this message to remote areas of Orissa. Pamphlets explaining the houselisting operations were also distributed.